

ITEM NO.57

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 01-08-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shadan Farasat, AOR
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.
Mr. Shadab Azhar, Adv.
Mr. Prannv Dhawan, Adv.
Ms. Niharika Srivastava, Adv.

For Respondent(s)

Ms Harshita Nigam, Adv.
Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has filed counter affidavit.

Ld. counsel for the petitioner submits that they will be taking fresh steps alongwith fresh particulars in respect of unserved respondent no.2 today itself. Allowed. Issue notice out today.

List again on 5.8.2024, as prayed.

SUJATA SINGH
Registrar

HJ